FORM 20

'[THE DESIGNS ACT, 2000]

NOTICE OF INTENTION TO ATTEND HEARINGS

(See rules 29 and 40)

² [For Fee see First Schedule]	
^Insert (in full) name and address	I/We^,
^B Insert name or full address.	hereby give notice that the hearing in reference to ^B
	will be attended by myself (ourselves), or by some person on my (or our) behalf.
^c To be signed by the applicant or authorised agent.	Dated thisday of20
	To

To The Controller of Designs, The Patent Office,